

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY

ENGLISH DEPARTMENT

No.950 /HC 20

FROM: Smt. Chaitali Chatterjee (Das),  
District Judge, Hooghly.

TO : The Registrar General,  
Hon'ble High Court,  
Calcutta.

Dated: Chinsurah, the 15<sup>th</sup> April, 2020.

Re: Notification No. 1498-RG dated 24.03.2020 read with Notifications bearing Nos. 1512-RG dated 08.04.2020 and 1514-CPC Dated 09.04.2020

Madam,

In continuation of this office letter no. 946/H.C. 20 dated 09.04.2020 and pursuant to the Hon'ble Court's Notification No. 1498-RG dated 24.03.2020 read with Notifications bearing Nos. 1512-RG dated 08.04.2020 and 1514-CPC Dated 09.04.2020, I am sending herewith the modified "Duty Roster" of Judicial Officers of this Judgeship for the period from 15/04/2020 to 30/04/2020.

HOOGHLY SADAR

Sl. No.	Date of Vacation Court	Name and Designation of the Officer who holds the Court	Date of filing
1	17/04/2020	Sri Sarajit Majumder, Additional District & Sessions Judge, 1 <sup>st</sup> Court, Hooghly. <b>He will also be the in charge of POCSO Court on that day.</b>	16/04/2020
2	21/04/2020	Smt. Chaitali Chatterjee (Das), District Judge, Hooghly. <b>She will also be the in charge of POCSO Court on that day.</b>	17/04/2020
3	24/04/2020	Sri Manas Ranjan Sanyal, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Hooghly.	21/04/2020
4	28/04/2020	Sri Manas Ranjan Sanyal, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Hooghly.	24/04/2020
5	30/04/2020	Sri Anupam Maity, Judge, Special Court (E.C. Act)-cum-Additional District Judge, Hooghly. <b>He will also be the in charge of POCSO Court on that day.</b>	28/04/2020

- Sri Manas Ranjan Sanyal, Additional District & Sessions Judge, 2<sup>nd</sup> Court, Hooghly will be the in charge of POCSO Court on 15/04/2020, 24/04/2020 and 28/04/2020.
- Sri Subhendu Saha, Additional District & Sessions Judge, 1<sup>st</sup> Fast Track Court, Hooghly will be the in charge of POCSO Court on 16/04/2020, 18/04/2020, 20/04/2020 and 22/04/2020.
- Sri Debapriya Basu, Additional District & Sessions Judge, 2<sup>nd</sup> Fast Track Court, Hooghly will be the in charge of POCSO Court on 23/04/2020, 27/04/2020 and 29/04/2020.

- Smt. Kunkum Chattopadhyay, Civil Judge (Sr. Divn.), 1<sup>st</sup> Court, Hooghly will be present on 16/04/2020 and 20/04/2020 for injunction hearing and urgent matters for Sub-Judges Courts.
- Smt. Debashree Lahiri, Civil Judge (Sr. Divn.), Additional Court, Hooghly will be present on 23/04/2020 and 27/04/2020 for injunction hearing and urgent matters for Sub-Judges Courts.
- Sri Hindol Roy, Civil Judge (Sr. Divn.), 2<sup>nd</sup> Court, Hooghly will be present on 29/04/2020 for injunction hearing and urgent matters for Sub-Judges Courts.

**FOR MUNSIF COURTS:**

Sl. No.	Date(s)	Name and Designation of the Officer who will be present in the Court for hearing injunction petition and urgent matters
1	18/04/2020	Sri Arindam Chakraborty, Civil Judge (Jr. Divn.), 1 <sup>st</sup> Court, Hooghly.
2	22/04/2020	Sri Abhisek Mukherjee, Civil Judge (Jr. Divn.), 2 <sup>nd</sup> Court, Hooghly.
3	28/04/2020	Ms. Aliviya Bhattacharya, Civil Judge (Jr. Divn.), Additional Court, Hooghly.

**CHANDERNAGORE SUB-DIVISION**

Sl. No.	Date of Vacation Court	Name and Designation of the Officer who holds the Court	Date of filing
1	21/04/2020	Sri Nandadulal Kalapahar, Additional District & Sessions Judge, Chandernagore	20/04/2020
2	24/04/2020	Sri Nandadulal Kalapahar, Additional District & Sessions Judge, Chandernagore	21/04/2020
3	28/04/2020	Sri Abhiram Barman, Additional District & Sessions Judge, Fast Track Court, Chandernagore	24/04/2020

- Sri Nandadulal Kalapahar, Additional District & Sessions Judge, Chandernagore will be the in charge of POC SO Court on 15/04/2020, 16/04/2020, 17/04/2020, 21/04/2020, 22/04/2020 and 24/04/2020.
- Sri Abhiram Barman, Additional District & Sessions Judge, Fast Track Court, Chandernagore will be the in charge of POC SO Court on 28/04/2020, 29/04/2020 and 30/04/2020.
- Sri Ajoy Raj Sangden, Civil Judge (Sr. Divn.), Chandernagore will be present on 20/04/2020, 23/04/2020 and 27/04/2020 for injunction hearing and urgent matters for Sub-Judge Court. He will also be the in charge of POC SO Court on 18/04/2020, 20/04/2020, 23/04/2020 and 27/04/2020.

**FOR MUNSIF COURTS:**

Sl. No.	Date(s)	Name and Designation of the Officer who will be present in the Court for hearing injunction petition and urgent matters
1	18.04.2020	Smt. Sukti Tapaswi, Civil Judge (Jr. Divn.), 1 <sup>st</sup> Court, Chandernagore.
2	22.04.2020	Smt. Najmul Sahar, Civil Judge (Jr. Divn.), 2 <sup>nd</sup> Court, Chandernagore.
3	28.04.2020	Smt. Priyanka Bose, Civil Judge (Jr. Divn.), Additional Court Chandernagore.

**SERAMPORE SUB-DIVISION**

Sl. No.	Date of Vacation Court	Name and Designation of the Officer who holds the Court	Date of filing
1	21/04/2020	Sri Gopal Chandra Karmakar, Additional District & Sessions Judge, 1 <sup>st</sup> Court, Serampore	20/04/2020
2	24/04/2020	Sri Mahananda Das, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Serampore	23/04/2020
3	28/04/2020	Sri Mahananda Das, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Serampore	24/04/2020

- Sri Gopal Chandra Karmakar, Additional District & Sessions Judge, 1<sup>st</sup> Court, Serampore will be the in charge of POCsO Court on 15/04/2020, 16/04/2020, 17/04/2020, 18/04/2020 and 21/04/2020.
- Sri Mahananda Das, Additional District & Sessions Judge, 2<sup>nd</sup> Court, Serampore will be the in charge of POCsO Court on 22/04/2020, 24/04/2020, 28/04/2020, 29/04/2020 and 30/04/2020.
- Sri Amitava Das, Civil Judge (Sr. Divn.), Serampore will be present on 20/04/2020, 23/04/2020 and 27/04/2020 for injunction hearing and urgent matters for Sub-Judge Court. He will also be the in charge of POCsO Court on 20/04/2020, 23/04/2020 and 27/04/2020.

**FOR MUNSIF COURTS:**

Sl. No.	Date(s)	Name and Designation of the Officer who will be present in the Court for hearing injunction petition and urgent matters
1	18.04.2020	Smt. Sarmistha Ghosh, Civil Judge (Jr. Divn.), 1 <sup>st</sup> Court, Serampore.
2	28.04.2020	Smt. Smita Saha, Civil Judge (Jr. Divn.), 2 <sup>nd</sup> Court, Serampore.

**ARAMBAGH SUB-DIVISION**

Sl. No.	Date of Vacation Court	Name and Designation of the Officer who holds the Court	Date of filing
1	21/04/2020	Sri Suratheswar Mondal, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Arambagh	20/04/2020
2	24/04/2020	Sri Suratheswar Mondal, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Arambagh	23/04/2020
3	28/04/2020	Sri Suratheswar Mondal, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Arambagh	24/04/2020

- Sri Suratheswar Mondal, Additional District & Sessions Judge, 2<sup>nd</sup> Court, Arambagh will be the in charge of POCsO Court on 15/04/2020, 16/04/2020, 17/04/2020, 18/04/2020, 21/04/2020, 22/04/2020, 24/04/2020, 28/04/2020, 29/04/2020 and 30/04/2020.
- Sri Fatick Chandra Mondal, Civil Judge (Sr. Divn.), Arambagh will be present on 20/04/2020, 23/04/2020 and 27/04/2020 for injunction hearing and urgent matters for Sub-Judge Court. He will also be the in charge of POCsO Court on 20/04/2020, 23/04/2020 and 27/04/2020.

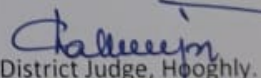
**FOR MUNSIF COURTS:**

Sl. No.	Date(s)	Name and Designation of the Officer who will be present in the Court for hearing injunction petition and urgent matters
1	18.04.2020	Sweta Srivastava, Civil Judge (Jr. Divn.), 1 <sup>st</sup> Court, Arambagh.
2	28.04.2020	Smt. Prarthana Banerjee, Civil Judge (Jr. Divn.), 2 <sup>nd</sup> Court, Arambagh.

**In case of any urgent situation arises the days of Vacation Court may be increased.**

I would, therefore, request you to place the matter before the Hon'ble High Court, Calcutta to accord necessary approval of the same and pass necessary orders as would be deemed fit and proper.

Yours faithfully,

  
District Judge, Hooghly.

District Judge, Hooghly